

ITEM NO.1501

Court 6 (Video Conferencing)

SECTION IV-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 8564/2015

STATE OF MADHYA PRADESH & ORS.

Appellant(s)

VERSUS

AMIT SHRIVAS

Respondent(s)

Date : 29-09-2020 This appeal was called on for pronouncement  
of judgment today.

For Appellant(s) Ms. Vanshaja Shukla, Adv.  
Mr. Arjun Garg, AOR  
Ms. Shrutika Garg, Adv.

For Respondent(s) Mr. Ronak Karanpuria, AOR

Hon'ble Mr. Justice Sanjay Kishan Kaul pronounced the  
Reportable judgment of the Bench comprising His Lordship,  
Hon'ble Mr. Justice Aniruddha Bose and Hon'ble Mr. Justice  
Krishna Murari.

The appeal is allowed in terms of the signed  
Reportable judgment.

Pending application, if any, shall also stand  
disposed of.

(Anita Malhotra)  
Court Master

(Anita Rani Ahuja)  
Assistant Registrar

(Signed Reportable judgment is placed on the file.)